



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 19th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**THE HONOURABLE DIVISION BENCH-I AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE SUMAN SHYAM
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WA/330/2023 CAVT. NO.07352/023,	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	WITH I.A.(Civil)/2484/2023 in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	WITH I.A.(Civil)/2633/2023 in WA/330/2023	GIRIN DEKA AND ANR. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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20)	MR. J SARMAH	19-08-2024	To	20-08-2024



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE THE CHIEF JUSTICE AND
HONOURABLE MR JUSTICE SUMAN SHYAM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
51 WA/279/2024 B/O	AMBUJA SINGH AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. B J GHOSH MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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20)	MR. J SARMAH	19-08-2024	To	20-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/4181/2024 B/O	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA J DAS	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

**[JUDGMENT OF THE FOLLOWING CASES WILL BE DELIVERED
BY HONOURABLE MR. JUSTICE M.R. PATHAK, SITTING SINGLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/3194/2017 AT 10:30 AM	MINU DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.J BORAH MS.A DAS MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/8578/2018 AT 10:30 AM	NILI BIBI @ NILIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ MR. M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

47	Crl.Rev.P./345/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
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48	WITH Crl.Rev.P./167/2024	RINTI DEKA Versus MR. BHABEN KUMAR	MS. B BHUYAN	
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ORDERS

49	Crl.Rev.P./45/2023 BY SLIP	CENTRAL BUREAU OF INVESTIGATION SPECIAL CRIME-II Versus RANJAN BASUMATARY@ SWMKWR AND ANR	MR M HALOI	MR. B M CHOUDHURY MR. U CHOUDHURY
50	Crl.Pet./142/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	BISWAJIT MAHANTA Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/4108/2024 CAVT. NO.07782/024, FIXED	SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. M K DAS DY.S.G.I. FOR CAVEATOR
ADMISSION				
43	WP(C)/976/2023 FIXED	M/S DEHING PART-I FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 9 ORS.	MR. D. BORAH	GA, ASSAM MR S BORTHAKUR MR. K GOGOI SC, M A C
44	WITH WP(C)/783/2021	M/S DEHING PART-I FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM Mukesh Sharma
45	WITH WP(C)/3496/2021	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM MR. S BORTHAKUR SC, M A C SC. REVENUE
46	WITH WP(C)/6596/2021	M/S DEHING PART -I FISHERY CO OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, M A C
47	WITH WP(C)/3434/2022	M/S DEHING PART-I FISHERY CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK	GA, ASSAM
48	WITH WP(C)/4652/2022	M/S DEHING PART-I FISHERY COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	GA, ASSAM SC, M A C
49	WP(C)/1443/2023 FIXED	NRIPEN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
12	WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27-29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27-29,32,34,39,45,47,48,51, 60,63-68,70)
13	WITH WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM MS. R CHOUDHURY (R-9) SC, APDCL MS F N ZAMAN (R-9) MS. B. HAZARIKA (R-9) MR. Z. HUSSAIN (R-9)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
63	WP(C)/4822/2019 FIXED	KALPANA DEKA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. B PHOM	SC, IRRIGATION
ORDERS				
64	Cont.Cas(C)/348/2024 FIXED	GAJEN DAS AND 6 ORS Versus SANTILAL JAIN AND 2 ORS.	MR S CHAKRABORTY	

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
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20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:45 PM

[For Monday, 19th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
66	AB/2120/2024 FIXED	DILOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
67	AB/2177/2024 B/O	PRADIP DAS Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
68	Bail Appln./1494/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED WITH	MUZZAMIL HOQUE Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
69	Bail Appln./1489/2024	MD. JAMAL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
70	Bail Appln./2193/2024 FIXED	KRISHNA BORAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
71	Bail Appln./2252/2024 WITH CASE RECORD (SCANNED COPY), FIXED	GHANA KANTA DOLEY @ GHANA DOLEY Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
BAIL HEARING				
72	AB/2078/2024 WITH OFFICE NOTE, FIXED	KRISHNA LASKAR @ KRISHNA KANTA LASKAR Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	CRP(IO)/255/2023 CAVT. NO.06742/023, FIXED	M/S MARBLE CENTER AND ANR Versus M/S SHREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/4185/2024 B/O	NAZMUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, CO OP
ADMISSION				
57	WP(C)/7718/2017 FIXED	NO. 3 KALIPUR SAKHA SATRA and 2 ORS. Versus THE STATE OF ASSAM and 15 ORS.	MR.M U MAHMUD MR A GONI MD.S ISLAM MR.S HOQUE	GA, ASSAM MR. A DAS,R MR. R BAISHYA,R
ORDERS				
58	Cont.Cas(C)/187/2020 BY SLIP	DINANATH CHAUHAN AND 2 ORS. Versus PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR H SARMA MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
59	Cont.Cas(C)/181/2024 FIXED	MD. MAFIJUDDIN @ MOBIZUDDIN @ ABDUL MAFIJ Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND MS G TALUKDAR	MR. D SAIKIA MS. N BORDOLOI
60	Cont.Cas(C)/376/2024 FIXED	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. S BORA SC, GMC
HEARING				
61	WP(C)/723/2020 FIXED, WITH LCR	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

58	AB/2016/2024 WITH OFFICE NOTE, FIXED	AZAHAR ALI Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED MS P KAKATI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
58	WP(C)/1825/2024 CAVT. NO.03012/024, FIXED	MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
59	WP(C)/3526/2024 FIXED	M/S CONSULTING ENGINEER (NG) AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
HEARING				
60	WP(C)/2809/2018 (PERSONAL APPEARANCE), FIXED	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)

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LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
65	Bail Appln./2481/2024 B/O	RUHUL AMIN BARBHUIYA @ SUNNY AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
BAIL HEARING (BA)				
66	Bail Appln./2238/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING				
67	AB/2093/2024 FIXED	ASHIM KUMAR DAS @ DR ASHIM KUMAR DAS Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/08/2024

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सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 19TH DAY OF AUGUST, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 17]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**]

ORDERS

- | | | | | |
|----|--|--|--------------------------------|--------|
| 1. | I.A.(C) 53/2024
IN REVW. PETN.
07(AP)/2024 | GAGAM MOYONG
VERSUS
OSI KOPAK AND 5 ORS | NIKITA DANGGEN
OKEN DUGGONG | GA(AP) |
|----|--|--|--------------------------------|--------|